

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 151
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs

...

Applicant/Petitioner

Haridwar Iron & Ispat Rolling Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 01.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Liquidator : Mr. Prateek Kushwaha, Adv with Kashi Vishwanathan
Sivaraman, Liquidator

ORDER

List the matter for hearing on 07.04.2021.

— Sel —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sel —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)